

Name of the corporate debtor: Supreme Housing and Hospitality Private Limited (Under CIRP)

; Date of commencement of CIRP: 13-5-2026

Annexure-3
; List of creditors as on: 08-09-2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim	Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party ?	% of Voting share					
1	CANARA BANK												
	Direct Term Loan Facility	5,93,42,76,325	5,93,42,76,325	Secured	Y	Y	NO	76.57%	-	-	-	-	
	Corporate Guarantee for loan of M/s Supreme Ahmednagar karmala Temburani Tollways Private Limited	3,56,46,78,721	2,35,14,618	Secured	Y	NO	NO	0.30%	-	-	3,54,11,64,103.17	-	Admissible to the extent of value of security available
2	STATE BANK OF INDIA												
	Corporate Guarantee given for loan M/s Supreme Infrastructure India Limited	1,34,15,48,125	1,34,15,48,125	Secured	Y	NO	NO	17.31%	-	-	-	-	The claim amount has been admitted and it may undergo change subject to the payments to be received under the Scheme of Compromise and Arrangement sanctioned under Sections 230–232 of the Companies Act, 2013, in respect of the SIIL Scheme.
3	PUNJAB NATIONAL BANK												
	Corporate Guarantee for loan of M/s Supreme Ahmednagar karmala Temburani Tollways Private Limited	9,11,72,43,557	6,61,33,683	Secured	Y	NO	NO	0.85%	-	-	9,05,11,09,874.00	-	Admissible to the extent of value of security available
4	BANK OF INDIA												
	Corporate Guarantee for loan of M/s Supreme Ahmednagar karmala Temburani Tollways Private Limited	2,41,61,96,916	1,76,34,390	Secured	Y	NO	NO	0.23%	-	-	2,39,85,62,525.96	-	Admissible to the extent of value of security available
5	INDIAN BANK												
	Corporate Guarantee for loan of M/s Supreme Ahmednagar karmala Temburani Tollways Private Limited	3,37,84,13,005	2,35,14,618	Secured	Y	NO	NO	0.30%	-	-	3,35,48,98,387.00	-	Admissible to the extent of value of security available
6	INDIA INFRASTRUCTURE FINANCE COMPANY LTD.												
	Corporate Guarantee for loan of M/s Supreme Ahmednagar karmala Temburani Tollways Private Limited	2,39,13,42,278	1,80,02,691	Secured	Y	NO	NO	0.23%	-	-	2,37,33,39,587.00	-	Admissible to the extent of value of security available
	TOTAL	28,14,36,98,927	7,42,46,24,450					95.80%		-	20,71,90,74,477	-	

Note : The claims of the above claimants is admitted based on the information and the documents made available to the Resolution Professional (RP) by the claimants. Hence, the admitted amount of claim is subject to change based on the additional information as may be provided to the RP